

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-731(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2020


NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP
India Pvt. Ltd.


SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Saaduzzaman & Mr. Prithvi Kapur, Advocates
ORDER

Cost Notice be issued to the respondent as well as through their counsel
on 20th January, 2020. Affidavit of service be filed.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)